

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRLMP. 4257/2016 in Criminal Appeal

No(s). 1747/2014

RAMA SHANKAAR

Appellant(s)

VERSUS

STATE OF U.P & ANR.

Respondent(s)

(For suspension of sentence and office report)

Date : 12/05/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. H.N. Nagmohan Das, Sr. Adv.
Mr. Shekhar G. Devasa, Adv.
Mr. Rohit Pandey, Adv.
Mr. Sarthak Chaturvedi, Adv.
Mr. V. N. Raghupathy, Adv.

For Respondent(s)

Ms. Neelam Singh, Adv.
Mr. Samir Ali Khan, Adv.
Mr. Aditya Narayan Singh, Adv.

Mr. Saurabh Mishra, Adv.
Mr. Ashok Kumar Mishra, Adv.
Mr. R.K. Singh, Adv.
Mr. Onkar Singh, Adv.UPON hearing the counsel the Court made the following
O R D E RLearned counsel for the petitioner/appellant prays for
withdrawal of Criminal Misc. Petition No. 4257/2016 at present.
Prayer is allowed.

The Criminal Misc. Petition is dismissed as withdrawn.

Signature Not Verified

Digitally signed by
SUSHIL KUMAR
RAKHEJA
Date: 2016.05.14
11:30:33 IST
Reason:(S. K. RAKHEJA)
COURT MASTER(MALA KUMARI SHARMA)
COURT MASTER